Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu ****

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 3083 –JK (LD) of 2025 DATED:- 13 - 03 - 2025

Sanction is hereby accorded to the appointment of Officer's of Cooperative Department as Officer In-charge Litigation (OIC) for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: - 13 - 03 - 2025

No:-LAW-OIC/03/2025

Copy to the:-

- 1. Learned Advocate General, J&K.
- 2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
- 3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
- 4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
- 5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
- 6. Commissioner/ Secretary to Government, Cooperative Department.
- 7. Director Litigation, Srinagar/ Jammu.
- 8. Assistant Law Officer concerned
- Officer In Charge Litigation(OIC).
- 10. Private Secretary to Chief Secretary for information of Chief Secretary.
- 11. Private Secretary to Secretary Law.
- 12. Incharge Website.
- 13. Government Order file.
- 14. Concerned file.

Assistant Legal Remembrancer

1/00

Annexure to the Government Order No. 3083 -JK(LD) of 2025 dated 13.03.2025.

S.No	Particulars of the case	Name of Officer (OIC)	Phone no. and E mail ID
1	Sanjeev Parihar Vs UT of JK and others in WPC No.301/2025 CM No.605/2025	Karan Gupta ARCS Block R.S Pura in the Office of Deputy Registrar (Agri) Cooperative Societies Jammu	7889597054 karangupta5912 @gmail.com
2	Lalit Singla vs UT of JK and others in WPC No.1404/2024	Ashok Kumar ARCS (HQ) in the Office of Joint Registrar (Audit) Cooperative Societies Jammu	8491997510 ask.nov10 @gmail.com
3.	Sudershan Kumar vs UT of JK and others in WPC No.29/2024	Kushal Sohaal Senior Auditor in the Office of District Audit Officer Cooperative Societies Jammu	8860148071 kushalsohaal @gmail.com
4.	Rajendra Prakash vs JAKFED th. UT of JK and others in WPC No.2460/2022	Ashok Kumar ARCS (HQ) in the Office of Joint Registrar (Audit) Cooperative Societies Jammu	8491997510 ask.nov10 @gmail.com
5	Pallavi associate vs Suraya Jabeen M.D JAKFED and others in WPC No.2336/2029 CCP S no.67/2024	Devansh Sharma ARCS Satwari in the Office of Deputy Registrar (Agri) Coope Societies Jammu	9419226714 devanshamit1 @gmail.com
6	Nazir ahmad wani vs UT of J&K and others in WPC No.2706/2024	Karan Gupta ARCS Block R.S Pura in the Office of Deputy Registrar (Agri) Cooperative Societies Jammu	7889597054 karangupta591 @gmail.com
7	Sat Pal Verma V/s Sanjeev Verma and Ors. in CCP(S) No.161/2024 in WP(C) No.3113/2023	Ashok Kumar ARCS (HQ) in the Office of Joint Registrar (Audit) Cooperative Societies Jammu	8491997510 ask.nov10 @gmail.com
8	Tejbir Singh v/s Arun Kr. Mehta Chief Secy. UTof J&K in CCP(S) No.105/22	Avishake Raina, Sr. Auditor, Distt. Ramban	9797518845 Avishakeraina511 @gmail.com
9	Rajesh Kumar Grover & others V/s UT of J&K and others in WP(c) No 572/2024	Simranjit Kour, ARCS (HQ) to DRCS (Agri) Jammu	8899981672 Simranjit.kour@id oud.com
10	Mangu Ram Gupta v/s UT of J&K and Ors. in CCP(S) No.196/22 In WP(C) No. 2031/2019	Devansh Sharma ARCS Satwari in the Office of Deputy Registrar (Agri) Coope Societies Jammu	9419226714 devanshamit1 @gmail.com
11	Bashir Ahmed Thakur v/s Liquidator JAKFED in CPSW No. 841/2017 in SWP No. 585/2016	Zaid Bin Shamas, ARCS Srinagar.	6006900762

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12	Bashir Ahmed Thakur v/s Additional Registrar Coop. Societies Jammu.	Zaid Bin Shamas, ARCS Srinagar	6006900762
	In CCPS No. 459/2022 in SWP No. 887/2017		
13	Mohd. Taseen Dar v/s Secretary Cooperation and Ors. CCPS No. 431/2022	Abdul Mujeed Dalal, Sr. Auditor, O/o Joint Registrar (Audit) Cooperative Societies Kashmir	8494046416
14	Ranbir Singh Manhas v/s JAKFED in SWP No. 891/2013	Karan Gupta ARCS Block R.S Pura in the Office of Deputy Registrar (Agri) Cooperative Societies Jammu	7889597054 karangupta5912 @gmail.com
15	Suresh Kumar Angral v/s UT of J&K in WP(C) No. 2559/23	Shahaba Khanam, Sr. Auditor, O/o Joint Registrar, Audit Jammu	9682653396
16	Anil Gupta and others V/S UT of J&K & others in WP(C) No. 2086/2024	Shahaba Khanam, Sr. Auditor, O/o Joint Registrar, Audit Jammu	9682653396

